

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./61/00435/2021

This the **11th** day of **March**, 2021



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mohd. Ashraf Age 56 yrs., S/o Sh. Bashir Ahmed, R/o H. No. 194 Channi Rama Jammu. Group L D, Class IV Posted as Dental Attendant in dentistry department GMC Jammu.

.....Applicant

(Advocate: Ms. Deepika Mahajan)

Versus

1. Union Territory of J&K through Commissioner/Secretary to Government Health Department, Jammu. Pin Code-180001.
2. Principal Indira Gandhi Government, Dental College, Jammu. Pin-180001.
3. Medical Superintendent, Govt. Dental Hospital, Jammu-180001.

.....Respondents

(Advocate:- Mr. Amit Gupta, Id. A.A.G.)

ORDER [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to consider and decide the representation dated 15.02.2021 (page-27 of the O.A.) of the applicant by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondent No. 3 to decide the representation dated 15.02.2021 (page-27 of the O.A.) of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of 03 weeks from today. In case the aforesaid representation is not available with the respondents, this O.A. would be treated as representation.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/